GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA UNSTARRED QUESTION NO. 1231 TO BE ANSWERED ON 28TH JUNE, 2019

EXPORT OF AYUSH MEDICINES

1231. SHRI T.N. PRATHAPAN:

Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

(a) the action taken by the Government to accelerate the export of AYUSH medicines into the global markets and to promote WHO certification for manufacturing facilities in the country;

(b) whether the Government proposes to take any measures to simplify the procedures for revalidation of monograph by countries abroad and if so, the details thereof; and

(c) whether the Government has set up any agency to provide all technical support to the exports of Ayush Medicines and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (SHRI SHRIPAD YESSO NAIK)

(a): To accelerate the export of AYUSH medicines into the global markets, Govt. of India provides market development assistance to AYUSH drug manufacturers/ entrepreneurs/ AYUSH institutions etc. for (a) participating in International exhibitions/ conferences/ workshops/ seminars/ road shows/ trade fairs, etc. for generating awareness about the AYUSH systems of medicine and; (b) for registration of AYUSH products with regulatory authorities of the foreign countries.

The Merchandise Exports from India Scheme (MEIS) of Ministry of Commerce incentivizes exporters in terms of Duty Credit Scrips at the rate 2, 3, 4, 5 and 7% of realized FOB value of exports. These scrips are transferable and can be used to pay certain Central Duties/taxes including customs duties.

The AYUSH drug manufacturers are encouraged to obtain WHO certification for manufacturing their products.

(b): An MoU between Pharmacopoeia Commission for Indian Medicine and Homeopathy (PCIM&H) Ministry of AYUSH and the United States Pharmacopoeial convention has been signed on 24th August, 2016 on Co-operation in the field of traditional medicine.

The Ministry of AYUSH participated in EU-India Joint Working Group on Pharmaceuticals, Biotechnology and Medical Devices and had attended the meeting of Committee on Herbal Medicinal Products (HMPC) / Working Party on European Monographs and List (MLWP) meetings at EMA, regarding development of herbal monographs.

(c): As informed by Pharmaceutical Export Promotion Council of India (Pharmexcil), the council has been setup by the Ministry of Commerce & Industry, Government of India in the year 2004 for export promotion of Pharmaceuticals including AYUSH medicines and biotechnology related products. They have taken up several activities with the support of Department of Commerce for export promotion of traditional medicines such as organising Reverse Buyer Seller Meets focused on herbals and AYUSH products, enabling small and medium companies to develop relation/start business with importers and distributors of the traditional medicine extracts and products. They develop regulatory information of major countries and circulates to the member companies for their information, facilitating product registrations abroad.
